

12.00 Noon

(MR. DEPUTY CHAIRMAN in the Chair)

PAPERS LAID ON THE TABLE

- I. **Notifications of the Ministry of Commerce and Industry**
- II. **Report and Accounts (2007-08) Cashew Export Promotion Council of India, Kochi and related papers**
- III. **Report and Accounts (2007-08) of EIC and EIAs, New Delhi and related papers**
- IV. **Outcome budget - (2009-10) of Ministry of Commerce and Industry**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): Sir, I lay on the Table:

- I. (i) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification G.S.R. 454 (E), dated the 30th June, 2009, publishing the Rubber Board (Rubber Production Commissioner and Secretary) Recruitment (Amendment) Rules, 2009, under sub-section (3) of Section 25 of the Rubber Act, 1947. [Placed in Library. See No. L.T. 188/15/09]
- (ii) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification S.O. 1293 (E), dated the 20th May, 2009, publishing the Special Economic Zones (Second Amendment) Rules, 2009, under sub-section (3) of Section 55 of the Special Economic Zones Act, 2005, along with Explanatory Note and Statement of Objects and Reasons thereon. [Placed in Library. See No. L.T. 352/15/09]
- II (1) A copy each (in English and Hindi) of the following papers:
 - (a) Fifty-third Annual Report and Accounts of the Cashew Export Promotion Council of India, Kochi, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
- (2) Statement giving reasons for the delay in laying the papers mentioned at (1) (a) above. [Placed in Library. See No. L.T. 700/15/09]
- III (1) A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report of the Export Inspection Council of India (EIC) and its Export Inspection Agencies (EIAs), New Delhi, for the year 2007-08.
 - (b) Annual Accounts of the Export Inspection Council of India (EIC) and its Export inspection Agencies (EIAs), New Delhi, for the year 2007-08, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council and Agencies.

- (2) Statement giving reasons for the delay in laying the papers mentioned at (1) (a) and (b) above. [Placed in Library. See No. L.T. 351/15/09]

IV A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Department of Industrial Policy and Promotion in the Ministry of Commerce and Industry. [Placed in Library. See No. L.T. 517/15/09]

- I. **Notification of the Ministry of Home Affairs**
II. **Assessment Report (2007-08) regarding spread and development of Hindi**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 458 (E), dated the 3rd July, 2009, publishing the Census (Amendment) Rules, 2009, under sub-section (3) of Section 18 of the Census Act, 1948. [Placed in Library. See No. L.T. 389/15/09]
- II. A copy (in English and Hindi) of the Thirty-ninth Annual Assessment Report for the year 2007-08, regarding Programme for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union and its implementation. [Placed in Library. See No. L.T. 235/15/09]
- I. **Report and Accounts (2007-08) of EPCH, New Delhi, CEPC, NOIDA, IICT, Bhadohi (U.P.) and related papers**
- II. **Memorandum of Understanding (2009-10) between Government of India and NTC Limited**
- III. **Memorandum of Understanding (2009-10) between Government of India and BIC Ltd**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- I (i) (a) Twenty-second Annual Report and Accounts of Export Promotion Council for Handicrafts (EPCH), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Council.
(c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 483/15/09]
- (ii) (a) Twenty-fifth Annual Report and Accounts of the Carpet Export Promotion Council (CEPC), NOIDA, for the year 2007-08, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Council.
(c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 484/15/09]